



## F. No. 10/76/2017-Estt./NCLAT(Vol II)

## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (M.T.N.L. Building), 9, C.G.O. Complex, Lodhi Road, New Delhi – 110003 Ph.:24306840.

Dated: 29th March 2025

## OFFICE ORDER (NO. 037/2025)

In pursuance of O.M. No. 12/4/2020-JCA2 dated 27<sup>th</sup> March 2025 issued by the Department of Personnel & Training, Ministry of Personnel, Public Grievances and Pensions, Government of India and with the approval of the Competent Authority, it is hereby informed to all concerned that the National Company Law Appellate Tribunal (Principal Bench and Chennai Bench) and its Registry/Office shall remain closed on 14<sup>th</sup> April 2025 (Monday) on account of the birthday of Dr. B.R Ambedkar.

By Order of Hon'ble Chairperson

(Sunit Chandra) Registrar

To

All Concerned.